



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 4588/2022

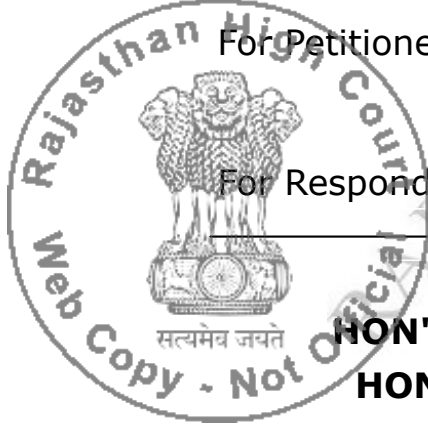
Kunal Rawat S/o Late Shri Ganpat Swaroop Rawat

----Petitioner

Versus

State Of Rajasthan

----Respondent



For Petitioner(s) : Mr. Kunal Rawat, petitioner in person
Ms. Radhika Meharwal
Ms. Dhriti Sharma

For Respondent(s) :

**HON'BLE THE CHIEF JUSTICE MR. S. S. SHINDE
HON'BLE MR. JUSTICE ANOOP KUMAR DHAND**

Order

13/07/2022

D.B. Civil Misc. Application No.1/2022:-

The application is allowed and stands disposed of.

D.B. Civil Writ Petition No. 4588/2022:-

Issue notice to the respondents, returnable on 27.07.2022.

In addition, '*dasti*' service is permitted.

Liberty is given to the Counsel appearing for the petitioner to serve Standing Counsel for the respective respondents.

List on 27.07.2022.

(ANOOP KUMAR DHAND),J

(S. S. SHINDE),CJ

KAMLESH KUMAR/HARSHIT/37